

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****PACER SECURE SERVICES PRIVATE LIMITED (CORPORATE DEBTOR)
OPERATING IN SUPPLYING MAN POWER SERVICES AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Pacer Secure Services Private Limited CIN - U74920DL2011PTC228319 PAN – AAGCP3229B
2.	Address of the registered office	Plot No. 62, Block C, Dwarka Vihar, Kakrola- Najafgarh Road, Behind Delhi Jal Board Najafgarh, Delhi -110043
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	New Delhi. Exact Address not available
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	Rs. 6.80 Crore in the F.Y. 2021-22 – As per Audited Balance Sheet
7.	Number of employees/ workmen	No employees/ workmen as on date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be obtained by sending an email to cirp.pacersecure@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to cirp.pacersecure@gmail.com
10.	Last date for receipt of expression of interest	24.06.2024
11.	Date of issue of provisional list of prospective resolution applicants	29.06.2024
12.	Last date for submission of objections to provisional list	04.07.2024
13.	Date of issue of final list of prospective resolution applicants	09.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.07.2024



15.	Last date for submission of resolution plans	14.08.2024
16.	Process email id to submit Expression of Interest	cirp.pacersecure@gmail.com



(Rajesh Gupta)

Resolution Professional

Pacer Secure Services Private Limited (Under CIRP)

IBBI Registration No: IBBI/PA-002/IP-N01169/2021-2022/13948

AFA Certificate No. AA2/13948/02/081124/202996

(Valid upto 08-Nov-2024)

Date: 06.06.2024

Place: New Delhi